

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1628/2023

THE STATE OF TELANGANA & ORS.

Appellant(s)

VERSUS

M/S TIRUMALA CONSTRUCTIONS

Respondent(s)

(FOR ADMISSION and I.R. and IA No.195953/2022-CONDONATION OF DELAY IN FILING and IA No.195954/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195955/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 2502-2513/2023 (III)

C.A. No. 2644-2686/2023 (XII-A)

(IA No. 127745/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2732/2023 (III)

(IA No. 157843/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2733/2023 (III)

(IA No. 176817/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 1654/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.199734/2022-CONDONATION OF DELAY IN FILING and IA No.199735/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199737/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1683/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.203999/2022-CONDONATION OF DELAY IN FILING and IA No.204000/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.204002/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1662/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.202443/2022-CONDONATION OF DELAY IN FILING and IA No.202444/2022-EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT and IA No.202455/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1663/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.203305/2022-CONDONATION OF DELAY IN FILING and IA No.203306/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.203308/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1629/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.196842/2022-CONDONATION OF DELAY IN FILING and IA No.196843/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196844/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1658/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.199774/2022-CONDONATION OF DELAY IN FILING and IA No.199775/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199776/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1630/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.189938/2022-CONDONATION OF DELAY IN FILING and IA No.189939/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189940/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1653/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.188642/2022-CONDONATION OF DELAY IN FILING and IA No.188644/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.188648/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1655/2023 (XII-A)

(IA No.202227/2022-CONDONATION OF DELAY IN FILING and IA No.202229/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202231/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1657/2023 (XII-A)

(IA No.202218/2022-CONDONATION OF DELAY IN FILING and IA No.202221/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202233/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1672/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.204005/2022-CONDONATION OF DELAY IN FILING and IA No.204006/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.204007/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1676/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.198251/2022-CONDONATION OF DELAY IN FILING and IA No.198252/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.198254/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1656/2023 (XII-A)

C.A. No. 1661/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.196289/2022-CONDONATION OF DELAY IN FILING and IA No.196290/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196291/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1664/2023 (XII-A)

(IA No.198466/2022-CONDONATION OF DELAY IN FILING and IA No.198470/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.198474/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1660/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.202422/2022-CONDONATION OF DELAY IN FILING and IA No.202423/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202427/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1682/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.195868/2022-CONDONATION OF DELAY IN FILING and IA No.195869/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195870/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1665/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.196226/2022-CONDONATION OF DELAY IN FILING and IA No.196229/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196236/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1666/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.195790/2022-CONDONATION OF DELAY IN FILING and IA No.195791/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195792/2022-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1667/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.197829/2022-CONDONATION OF DELAY IN FILING and IA No.197830/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.197831/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1668/2023 (XII-A)

(IA No.197078/2022-CONDONATION OF DELAY IN FILING and IA No.197081/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.197082/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1669/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.195808/2022-CONDONATION OF DELAY IN FILING and IA No.195810/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195814/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1659/2023 (XII-A)

(IA No.205230/2022-CONDONATION OF DELAY IN FILING and IA No.205232/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205234/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2690/2023 (XII-A)

(IA No. 205061/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 205062/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1670/2023 (XII-A)

(IA No.201932/2022-CONDONATION OF DELAY IN FILING and IA No.201933/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.201934/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1673/2023 (XII-A)

(IA No.205187/2022-CONDONATION OF DELAY IN FILING and IA No.205188/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205192/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1671/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.205289/2022-CONDONATION OF DELAY IN FILING and IA No.205290/2022-EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT and IA No.205291/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1674/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.205293/2022-CONDONATION OF DELAY IN FILING and IA No.205295/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205296/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1675/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.205352/2022-CONDONATION OF DELAY IN FILING and IA No.205353/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205354/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1677/2023 (XII-A)

(IA No.2532/2023-CONDONATION OF DELAY IN FILING and IA No.2533/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.2534/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2687/2023 (XII-A)

(IA No. 6254/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 6257/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2688/2023 (XII-A)

(IA No. 13464/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 13467/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2689/2023 (XII-A)

(IA No. 9182/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 9184/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 7776/2023 (IX)

SLP(C) No. 13543-13545/2023 (XII-A)

(IA No.107716/2023-CONDONATION OF DELAY IN FILING and IA No.107718/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.107720/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13529-13530/2023 (XII-A)

(IA No.109437/2023-CONDONATION OF DELAY IN FILING and IA No.109438/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109439/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13523-13526/2023 (XII-A)

(IA No.107113/2023-CONDONATION OF DELAY IN FILING and IA No.107114/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.107116/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13547-13559/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.106586/2023-CONDONATION OF DELAY IN FILING and IA No.106588/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.106591/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13562-13574/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.116228/2023-CONDONATION OF DELAY IN FILING and IA No.116229/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.116231/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13561/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.112908/2023-CONDONATION OF DELAY IN FILING and IA No.112909/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.112910/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13539-13540/2023 (XII-A)

(IA No.107685/2023-CONDONATION OF DELAY IN FILING and IA No.107686/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.107687/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13527-13528/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.102860/2023-CONDONATION OF DELAY IN FILING and IA No.102862/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.102867/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13560/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.103849/2023-CONDONATION OF DELAY IN FILING and IA No.103851/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.103852/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13534-13537/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.109748/2023-CONDONATION OF DELAY IN FILING and IA No.109749/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109751/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2433/2023 (III)

C.A. No. 2436/2023 (III)

C.A. No. 2437-2443/2023 (III)
(FOR ADMISSION and I.R.)

C.A. No. 2730/2023 (III)

C.A. No. 2731/2023 (III)

C.A. No. 1645/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.193048/2022-CONDONATION OF DELAY IN FILING and IA No.193049/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.193050/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1649/2023 (XII-A)

(IA No.199145/2022-CONDONATION OF DELAY IN FILING and IA No.199147/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199148/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1643/2023 (XII-A)

(IA No.190951/2022-CONDONATION OF DELAY IN FILING and IA No.190952/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.190955/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1636/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.192599/2022-CONDONATION OF DELAY IN FILING and IA No.192600/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192603/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1652/2023 (XII-A)

(IA No.192623/2022-CONDONATION OF DELAY IN FILING and IA No.192624/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192625/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1679/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.195376/2022-CONDONATION OF DELAY IN FILING and IA No.195378/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195380/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1637/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.199260/2022-CONDONATION OF DELAY IN FILING and IA No.199262/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199264/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1632/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.193118/2022-CONDONATION OF DELAY IN FILING and IA No.193120/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.193121/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1651/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.203029/2022-CONDONATION OF DELAY IN FILING and IA No.203032/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.203034/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1633/2023 (XII-A)

(IA No.198183/2022-CONDONATION OF DELAY IN FILING and IA No.198184/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.198185/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1648/2023 (XII-A)

(IA No.191318/2022-CONDONATION OF DELAY IN FILING and IA No.191319/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.191320/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1634/2023 (XII-A)

(IA No.202330/2022-CONDONATION OF DELAY IN FILING and IA No.202331/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202332/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1647/2023 (XII-A)

(IA No.202583/2022-CONDONATION OF DELAY IN FILING and IA No.202584/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202585/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1644/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.199598/2022-CONDONATION OF DELAY IN FILING and IA No.199599/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199600/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1638/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.193683/2022-CONDONATION OF DELAY IN FILING and IA No.193684/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.193686/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1678/2023 (XII-A)

(IA No.198945/2022-CONDONATION OF DELAY IN FILING and IA No.198947/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.198951/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1631/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.195971/2022-CONDONATION OF DELAY IN FILING and IA No.195972/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195973/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1681/2023 (XII-A)

(IA No.200347/2022-CONDONATION OF DELAY IN FILING and IA No.200348/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.200349/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1641/2023 (XII-A)

(IA No.189933/2022-CONDONATION OF DELAY IN FILING and IA No.189935/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189936/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1640/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.195864/2022-CONDONATION OF DELAY IN FILING and IA No.195865/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195867/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1680/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.202599/2022-CONDONATION OF DELAY IN FILING and IA No.202600/2022-EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT and IA No.202601/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1639/2023 (XII-A)

(IA No.198783/2022-CONDONATION OF DELAY IN FILING and IA No.198784/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.198786/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1646/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.191141/2022-CONDONATION OF DELAY IN FILING and IA No.191142/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.191143/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1635/2023 (XII-A)

(IA No.192651/2022-CONDONATION OF DELAY IN FILING and IA No.192652/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192653/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1642/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.194312/2022-CONDONATION OF DELAY IN FILING and IA No.194313/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.194314/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1650/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.190275/2022-CONDONATION OF DELAY IN FILING and IA No.190276/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.190278/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 27-07-2023 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE ARAVIND KUMAR**

For Appellant(s) **Mr. Vikram Nankani, Sr. Adv.**
 Ms. Kavita Jha, AOR
 Mr. Arnab Roy, Adv.
 Mr. Prithwiraj Choudhuri, Adv.

 Ms. Archana Pathak Dave, Adv.
 Mr. Kumar Prashant, Adv.
 Ms. Deepanwita Priyanka, AOR

 Ms. Manju Jetley, AOR
 Mr. Varun Mishra, Adv.

Mr. Ankur Jain, Adv.
Mr. Prablin Singh Abrol, Adv.
Mr. Sanchit Jain, Adv.
Mr. Aniruddha Singh, Adv.
Mr. Rajavat, Adv, Adv.
Mr. Ajay Sharma, Adv, Adv.
Mr. Awadhesh Kumar, Adv.
Mr. Manju Jetley, Adv.
Mr. Digant Mishra, Adv.

Mr. Arvind P.Datar, Sr. Adv.
Mr. B.S. Prasad A.G.(For Telangana State), Sr. Adv.
Mr. Somanadri Goud Katam, AOR
Mr. Rahul Unnikrishnan, Adv.
Mr. Sirajuddin, Adv.

For Respondent(s)

Mr. Sameer Jain, Adv.
Ms. Anu Sura, Adv.
Mr. Soayib Qureshi, AOR

Mr. S. Dwarakanath, Sr. Adv.
Mr. K. K. Mani, AOR
Ms. T. Archana, Adv.
Mr. Rajeev Gupta, Adv.
Mr. Vinay Rajput, Adv.

Mr. Saurabh Soparkar, Sr. Adv.
Mr. K. R. Sasiprabhu, AOR
Mr. Uchit Sheth, Adv.
Mr. Santosh Krishnan, Adv.
Mr. Vishnu Sharma A S, Adv.
Mr. Prakhar Agarwal, Adv.

Mr. Kapil Sibbal, Sr. Adv.
Mr. S. Ganesh, Sr. Adv.
Mr. Robin Ratnakar David, Adv.
Mr. R Jawaharlal, Adv.
Mr. Siddharth Bawa, Adv.
Mr. Anuj Garg, Adv.
Mr. Mohit Sharma, Adv.
Mr. Mayank Kshirsagar, AOR

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UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submission(s), if any, be filed within a week not exceeding five pages.

(RAVI ARORA)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)